

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 210
(IB)-101(PB)/2017

IA-3112/2022, CA-195/2018, IA-187/2022

IN THE MATTER OF:

Educomp Solutions Limited

... **Applicant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 29.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Mr. Ashutosh Kumar Mishra, Mr. Misbahul Haque, Advs. in IA-3112/2022
- For the RA** : Mr. Aditya Swarup, Mr. Kartikeya Jaiswal and Ms. Gunjan Jindal – Adv
Ms. Neeha Nagpal, Adv., Malak Bhatt, Adv. in IA-187 of 2022
- For the Respondent** : Mr. Ankur Mittal, Ms. Yashika Sharma and Ms. Muskan Jain for SBI Singapore
- For the RP** : Mr. P Nagesh Sr. Adv. along with Mr. Abhishek Sharma, Ms. Ashly Cherian and Ms. Anisha Mahajan- Advocates for RP along with PCS Himanshu Kohli
- For the CoC** : Mr. Siddhant Kant, Ms. Moulshree Shukla, Mr. Krishan Singhal, Advs.

ORDER

List the matter before the Regular Bench on 03.10.2022.


(BINOD KUMAR SINHA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)